



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.10.2025

NOTICE

Please take notice that the following matter listed in the Court – III on 06.10.2025 was not taken up. The next date of Hearing in the matter is **29.10.2025**.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 344 of 2025 & I.A. No. 1292, 5543 of 2025 Part Heard | Damodar Valley Corporation Vs. DD International Pvt. Ltd. & Ors. | Shweta Bharti | Abhishek Taneja Alina Merin Mathew Shashank Agarwal-R1 Shaunak Mitra Siddharth Makkar-R3 |

By order of Hon'ble Chairperson
-Sd/-
Registrar